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- (a) whether Government's attention has been drawn to the news reports appearing in a section of the press about the presence of US military personnel in Pakistan border in Rajasthan area;
- (b) if so, what are the details in this regard;
- (c) whether Government have made any attempt to ascertain the facts of this report; and
- (d) if so, what are the details thereof and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Government have seen the press report to this effect. Available information, however, does not confirm the report.

(b) to (d) Do not arise.

Criminal cases against .persons agitating against installation of PDF Government in Maharashtra

675. SHRI S. W. DHABE; SHRIMATI AMBIKA SONI: DR. BHAI MAHAVIR;

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what was the number of criminal cases filed against the persons for agitating against the installation of former PDF Government in Maharashtra in July, 1978 and also agitating against the Ministers of that Government; and
- (b) whether the criminal cases are still pending in different criminal courts and how many persons are involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Information is being collected and will be laid on the Table of the House.

Released Emergency Commfosioaed Officers

676. SHRI SAWAI SINGH SISODIA: SHRIMATI HAMIDA HABIBULLAH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have recently reviewed the service records etc. of all the eligible released emergency commissioned officers who have been working as Administrative Officers in the N.C.C. with a view to making their services permanent;
- (b) if so, what is the number of officers who have since been made permanent;
- (c) whether these officers have been informed individually about their permanancy; and
- (d) what are the future prospects of these officers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

- (b) and (c) The question of grant of permanent commission to these officers is under consideration.
- (d) The number of appointments of Majors, to be made available to these officers, is being increased by 100. Those selected for grant of permanent commission will be eligible to serve upto the age of '55 years without periodical extensions, 3,3 hitherto, and will also be entitled to pension, death-cum-retirement gratuity and other terminal benefits.

Memorandum regarding: corruption charges against Shri P. S. Badal, Former Chief Minister of Punjab

677. SHRI SAWAI SINGH SISODIA;

SHRIMATI HAMIDA HABI-BULLAH:

Will the Minister of HOME AFFAIRS be pleased to ,3tate:

(a) whether Government have received any memorandum from some

Akali leaders of Punjab levelling corruption charges against the former Punjab Chief Minister, Shri P. S. Badal;

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- (b) if so, what are the details in this regard; and
- (c) what action Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBA-IAH): (a) Government have received a copy of memorandum pre- j sented by Genera! Secretary. Shiro-mani Akali Dal in September,. 1979 to \ the Governor of Punjab alleging gross abuse of official machinery and criminal misuse of public exchequer for factional politics by the then Chief Minister of Punjab, Shri P. S. Badal.

(b) and (c) The memorandum is under examination. It would not be appropriate to disclose details of the allegations in this regard at this stage.

Putting- up of Marriage Shamianas on Public Roads and schools

678. SHRIMATI PRATIBHA SINGH

SHRIMATI MARGARET ALVA:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR-

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Commissioner of Police. Delhi and Deputy Commissioner Police Traffic have received letter from a Member of Parliament along with the joint representation from members of the puDlic about three months back regarding continuous unauthorised putting up by a commercial marriage house of shamianas and construction of bhattis outside the Government schools;
- (b) if so, what steps the authorities have taken in this regard;
- (c) whether it is a fact that the above referred construction, nuisance, '

blockage are still continued with the result that the studies of the students are continuously being affected; and

(d) what steps Government propose to take to permanently curb putting of shamianas and construction of bhattis and stopping of illegal activities of unauthorised marriage house in the school premises?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) The Deputy Commissioner of Police (Traffic) had received a letter dated 26-11-79 from Shrimati Sushila Shankar Adivarekar, M.P., enclosing representation from members of the public regarding hardships of the students of Basti Harphool Singh, Sadar Thana Road. A reply was sent to her on 11-12-1979 after the complaint was looked into by an Assistant Commissioner of Police. The Manager of the Trust was advised to abide by the rules of the road and to obtain prior permission of the competent authority in future. The residents were also advised to contact the concerned Police Officials in case of Action is taken against the unauthorised putting up of shamianas on road.< by challaning the tenls shamianas Proprietors under Sections 83^ 97 of Delhi Police Act. During 1979, 157 such challans have been done and during this year, up to 29-2-1980, 23 challans have been done. Press release and advertisements are also issued to educate the public regarding proper use of roads. The police officers have been instructed to be more vigilant in this regard.

Memorandum on Maltreatment and Harassment of Women

679. SHRIMATI PRATIMA BOSE:

SHRIMATI MARGARET ALVA:

SHRIMATI LILA DAMODARA MENON:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has received a